

14.08 hrs.

PAPERS LAID ON THE TABLE

CONSOLIDATED REPORT ON PUBLIC SECTOR BANKS FOR 1973, NOTIFICATIONS UNDER CUSTOMS ACT 1962 AND GUJARAT EDUCATION CESS ACT, 1962 AND A STATEMENT

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PRANAB KUMAR MUKHERJEE): I beg to lay on the Table—

- (1) A copy of the Consolidated Report (Hindi and English versions) on the working of Public Sector Banks for the year ended 31st December, 1973. [Placed in Library See No. LT-8738/74.]
- (2) A copy each of Notification Nos. G.S.R. 681(E) and G.S.R. 682(E) (Hindi and English versions) published in Gazette of India dated the 5th December, 1974. under section 159 of the Customs Act, 1962 together with an explanatory memorandum. (Placed in Library. See No. LT-8739/74.]
- (3) (i) A copy of Notification No. (GUN 297) SUA-1074|(1)-TH published in Gujarat Government Gazette dated the 1st November, 1974, under sub-section (3) of the section 13 of the Gujarat Education Cess Act, 1962, read with clause (c) (iii) of the Proclamation dated the 9th February, 1974 issued by the President in relation to the State of Gujarat.
- (ii) A statement (Hindi and English versions) explaining the reasons for not laying the Hindi version of the Notification. [Placed in Library. See No. LT-8740/74.]

REPORT ON POLICE FIRING AT VILLAGE PARTHAMPURA DISTRICT BARODA ON 14-8-73 MEMORANDUM OF ACTION ON IT AND A STATEMENT  
2967 LS—9

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): I beg to lay on the Table—

- (1) A copy each of the following documents under sub-section (4) of section 3 of the Commissions of Inquiry Act, 1962 read with clause (c) (iii) of the Proclamation dated the 9th February, 1974 issued by the President in relation to the State of Gujarat:—
  - (1) Report on the police firing at Village Parthampura District Baroda on the 14th August, 1972.
  - (ii) Memorandum of Action taken on the Report.
  - (2) A statement explaining reasons for not laying the Hindi versions of the above documents. [Placed in Library. See No. LT-8741/74.]

DELHI URBAN ART COMMISSION AMENDMENT RULES, 1974 AND GUJARAT GOVT. ORDERS UNDER GUJARAT VACANT LANDS IN URBAN AREAS (PROHIBITION) ACT, 1972

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI DALBIR SINGH): I beg to lay on the Table—

- (i) A copy of the Delhi Urban Art Commission (Terms and Conditions of Service) Amendment Rules, 1974 (Hindi and English versions) published in Notification No. G.S.R. 1251 in Gazette of India dated the 23rd November, 1974, under sub-section (3) of section 26 of the Delhi Urban Art Commission Act, 1973. [Placed in Library See No. LT-8742/74.]
- (ii) (a) A copy of the following Gujarat Government Orders under sub-section (4) of Section 7 of the Gujarat Vacant Lands in Urban

Areas (Prohibition of Alienation) Act, 1972, read with clause (c) (iii) of the Proclamation dated the 9th February, 1974 issued by the President in relation to the State of Gujarat:—

(1) Order No. VCT-3074-667-V dated 16-10-1974 in the case of Shri Batansinh Bahadur Bava Mahida of village Udhna Taluka Choryasi in the District of Surat.

(2) Order No. VCT-1774/87242-V dated 16-10-1974 in the case of Shri Ambalal Vanker of village Bil, Taluka Baroda in the District of Baroda.

(3) Order No. VCT-3074-93086-V dated 16-10-1974 in the case of Shri Ramanbhai Harihbhai Desai of village Antreodi, Taluka Palsana in the District of Surat.

(4) Order No. VCT-3073/7797-V dated 16-10-1974 in the case of Shri Abulibhai Asgarbhai and others of City Surat Taluka Chor-yasi in the District of Surat.

(5) Order No. VCT-1874-1074-V dated 16-10-1974 in the case of Shri Odhabhai Parshottambhai of village Shampura, Taluka Bhavnagar in the District of Bhavnagar.

(6) Order No. VCT-1874/KHA/2412-V dated 19-10-1974 in the case of Shri Dakshinamurti Vid-yarthi Bhavan, Bhavnagar.

(7) Order No. VCT-1474|9180-V dated 1-11-1974 in the case of Nutanvarsha Cooperative Housing Society Ltd, Ahmedabad.

(8) Order No. VCT-1773/133323-V dated 1-11-1974 in the case of Smt. Vishvabharati D. Bhatt of City Baroda, Taluka Baroda in the District Baroda.

(9) Order No. VCT-2474/66346-V dated 8-11-1974 in the case of Vrindavan Cooperative Housing

Society (Proposed) Anand, Dis-trict Kaira.

(10) Order No. VCT-1473/79590-V dated 8-11-1974 in the case of Nishkalank Cooperative Housing Society Ltd., Ahmedabad.

(11) Order No. VCT-2373/79598-V dated 6-11-1974 in the case of Samarpan Cooperative Housing Society. Forbandar.

(12) Order No. VCT-1472|115688-V dated 11-11-1974 in the case of Shri Shardaben Chimanbhai Lal-bhai and others, Sahibaug, Ahme-dabad.

(13) Order No. VCT/SR-23/72 dated 28-10-1974 in the case of M/s Mahavir Industries of village Viramgam Taluka Viramgam in the District of Ahmedabad.

(14) Order No. VCT/SR-24/73 dated 28-10-1974 in the case of M/s. Mahendra Industries of Vil-lage Viramgam Taluka Viramgam in the District of Ahmedabad.

(15) Order No. VCT|SR|150-7 (3) dated 1-11-1974 in the case of M/s. Patel Patel Kalabhai Devraj and Company, Ahmedabad.

(16) Order No. VCT-SR-149|7 (3) dated 5-11-1974 in the case of M/s. Patel Govindlal Gokaldas and Company, Ahmedabad.

(17) Order No. VCT|SR-148|7 (3) dated 5-11-1974 in the case of Narayan Association, Ahmedabad.

(18) Order No. CH/VCT/RG-9/1974 dated 2-11-1974 in the case of Shri A. K. Trivedi, Partner of Kolak Tiles Products, Baroda.

(19) Order No. CH|VCT|RG-10|1974 dated 2-11-1974 in the case of Shri K. M. Trivedi, Partner of Siddhi Mining Works, Baroda.

(20) Order No. CE|VCT|RG|74 dated 4-11-1974 in the case of Shri Pratabchandras Dahyabhai

Desai and Shri Dinesh Chandra Dahyabhai Desai of village Charvai, Taluka Bilsar, in the District of Bilsar.

(21) Order No. CH/VCT/RG-86/1974 dated 26-11-1974 in the case of The Managing Director of Three 'M' Silicons and Chemicals Private Ltd., Gandevi Taluka Gandevi District Bilsar.

(22) Order No. CH/VCT/RG-46/1974 dated 6-11-1974 in the case of Shri Nariman Peestanji Dumbistry, Partner of M/s. Mistry Agricultural Centre, Segvi, Taluka Bilsar, District Bilsar.

(23) Order No. CH/VCT/RG-19/74 dated 7-11-1974 in the case of Shri Nariman Peestanji Dumbisa Owner of the Onest Auto Service, Navsari, Taluka Navsari, District Bilsar.

(24) Order No. LND/VCT/WS/2815 dated 4-11-1974 in the case of Shri Dahyabhai Shankerbhai Patel, Proprietor of Shri Muktaand Industries of Baroda.

(25) Order No. LND/VCT-6039 dated 4-11-1974 in the case of S T. Maheta, Manager of the Gujarat Vanaspati Udyog, Broach.

(26) Order No. LND/VCT/6233 dated 18-11-1974 in the case of Shri J. C Gujjar, Partner of Shri Jayant Bricks Manufacturing Co, Broach.

(27) Order No. VCR-SR/17/73 dated 30-10-1974 in the case of the Director of Avaram Ltd., Baroda.

(28) Order No. VCT/SR/68/74 dated 29-10-1974 in the case of Shrimati Wanshaben Rameshbhai Dalal, Surat.

(29) Order No. VCT/SR/62/74 dated 31-10-1974 in the case of Shri Hari Om Industrial Cooperative Services Society, (Proposed), Surat.

(30) Order No. VCT/SR/60/74 dated 4-11-1974 in the case of the Chief Promoter Shri Navinchandra

Chimanlal of Jayshree Jalaram Industrial Cooperative Services Society Ltd., (Proposed) Surat.

(31) Order No. VCT-SR/46/74 dated 4-11-74, in the case of the Chief Promoter of Proposed Navagam Udyognagar Sahakari Sangh, Surat.

(32) Order No. VCT/SR/61/74 dated 6-11-1974 in the case of the Chief Promoter Shri Dalsukharam Laxmichand Ansari of Radhakrishna Industrial Cooperative Society, Surat.

(33) Order No. VCT/SR/64/74 dated 14-11-1974 in the case of Shrimati Geetaben Niranyan Dalal of Surat.

(34) Order No. VCT/SR/57/74 dated 21-11-1974 in the case of the President of Dwarakesha Industrial Cooperative Services Society Surat.

(35) Order No. LND/WS/2163 dated 17-9-1974 in the case of Shri Gopalbhai Joitaram Patel of Village Billa, Taluka Sidhpur in the District of Mehsana.

(36) Order No. VCT-LND/NA/WS/123 dated 30-10-1974 in the case of Shri Amrutlal Chhaganlal Panchal of Village Sidhpur Taluka Sidhpur in the District of Mehsana.

(b) A statement (Hindi and English version) showing (i) reasons for delay in laying the above Orders, and (ii) for not laying the Hindi version thereof. [Placed in Library. See No. LT-8743/74.]

#### REVIEWS AND ANNUAL REPORTS

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH): I beg to lay on the Table—

(1) A copy each of the following papers (Hindi and English versions)